

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 749/2015

SUDHIR & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 24-02-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE VINEET SARAN

For Appellant(s) Ms. Divya Garg, Adv.
Mr. Sonal Jain, AOR

For Respondent(s) Mr. Shashank Shekhar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel for the appellants, the
matter stands adjourned for two weeks.

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)